## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/01/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CA/5/2016 NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD **UNDER SECTION** : 14(1) S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM counsel for 1 TK Bhaskar Digector Priyadarshim N Shuretha Vasudevan Keerthi Krishna Hr. 7.5. Raman

Sr. Coursel

For the

Hr. Murali Anantha sivan Z Advocates & Company

Mr. Thingambah Kannan COUNSEL PORDBJERON 3. K. GOWTHAM KUMAR 4. T.Z. Plamors Comment for Objected ( Wedley

## **ORDER**

Shri T S Raman, counsel for petitioner present. Counsels for objectors, Shri T K Bhaskar (for 2 shareholders), Shri K Gowtham Kumar (2 shareholders) and Shri T R Ramesh (objector/creditor) are present. Copy of the rejoinder is to be given to the objector/creditor. The objector for two shareholders has also filed his objections, copy of which is served to the other side. The same is taken on record subject to the verification by the Registry. Counsel for petitioner is directed to file reply to the objections filed by counsel for two shareholders and serve a copy of the same to the other side. The matter is posted for final arguments. It is also submitted by the counsels that the other applications, CP-9/2016 and CP-10/2016 will also be taken up for arguments alongwith this matter. Put up on 02.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)